

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 709 of 2020

IN THE MATTER OF:

UCO Bank

...Appellant

Versus

Deege Orchards Pvt. Ltd.

...Respondent

Present: -

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Tavish Bhushan Prasad and Mr. Partha Sil, Advocates.

For Respondent: Mr. Surjan Singh, Mr. Vikas Mehta and Mr. Adith Nair, Advocates.

ORDER
(Virtual Mode)

20.01.2021 Pleadings are complete. Written-Submissions have been filed by the parties which is taken on record.

List the Appeal 'For Hearing' on **05th February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)